

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT)(Ins) No. 558 of 2019**

**IN THE MATTER OF:**

**Shyam Sunder Bhatiya**

**...Appellant**

**Versus**

**Mr. Khozim Yusuf Nagarwala & Anr.**

**...Respondents**

**Present**

**For Appellant: Dr. Amit George and Mr. Swaroop George, Advocates.**

**For Respondent: Mr. Gautam Singh, Advocate.**

**Mr. Amol Vyas and Mr. Satyendra P. Khorana Advocates for  
R-2**

**ORDER**

**29.07.2019** Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 23<sup>rd</sup> August, 2019.

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice A.I.S. Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

mohan/sk/